

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD**

Original Application No.021/536/2018

Date of Order : 12.06.2018

Between :

K. Venugopal Reddy,
S/o. K. Pulla Reddy,
Aged 59 years,
Postal Assisstant, Gr-C,
Secunderabad HO – 500 003, T.S.

... Applicant

And

1. Union of India rep. by
The Secretary to the Govt. of India,
M/o. Communications & IT,
Dept. of Post,
Sansad Marg,
New Delhi – 110 001.
2. The Chief Postmaster General,
Telangana Circle,
Hyderabad – 500 001.
3. The Director of Postal Services,
O/o. The Postmaster General Hqrs. Region,
Hyderabad – 500 001 T.S.
4. The Senior Supdt. of Post Offices,
Secunderabad Division,
Hyderabad – 500 080.
5. The Senior Postmaster,
Secunderabad HO,
Secunderabad – 500 003.

... Respondents

Counsel for the Applicant ... Mr. B. Gurudas
Counsel for the Respondents ... Mr. A. Vijaya Bhaskar Babu,
Addl. CGSC.

CORAM:

Hon'ble Mr.Justice R.Kantha Rao	... Judl. Member
Hon'ble Mrs. Minnie Mathew	... Admn. Member

ORAL ORDER

{ As per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }

Heard the learned counsel appearing for the Applicant. Mrs. L. Pranathi Reddy, learned Standing Counsel represents Mr. A. Vijaya Bhaskar Babu, learned Standing Counsel appearing for the Respondents.

2. It is submitted by the learned counsel appearing for the Applicant that the appeal preferred by the Applicant is pending with the Appellate Authority, Respondent No.3 herein. The Appellate Authority is, therefore, directed to dispose of the appeal of the Applicant considering all the objections setforth by the Applicant within a period of eight weeks from the date of receipt of a copy of this order.

3. With the above direction, the O.A. is disposed of at the stage of admission. No order as to costs.

(MINNIE MATHEW)
ADMN. MEMBER

pv

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER